### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 2063**

### TO BE ANSWERED ON 28th NOVEMBER 2016

#### LPG COVERAGE RATIO

†2063. SHRIMATI RAMA DEVI:

SHRI ABHISHEK SINGH:

SHRI BHAGWANTH KHUBA:

SHRI PRATAPRAO JADHAV:

SHRIMATI MAUSAM NOOR:

SHRI RAMDAS C. TADAS:

SHRI CHANDRAKANT KHAIRE:

SHRI LAXMI NARAYAN YADAV:

SHRI RAM TAHAL CHOUDHARY:

DR. P. VENUGOPAL:

SHRI LAXMAN GILUWA:

## पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether there is any proposal to increase LPG coverage ratio to cover all rural/urban poor household and to appoint distributors at Panchayat/village level in proportion to target fixed in this regard;
- (b) if so, the details thereof along with registered LPG consumers in the country along with new LPG connections/LPG gas agencies provided/target set to provide LPG to all, State/UT-wise including Karnataka;
- (c) the number of consumers which are in waiting list to get the LPG connections in the country during the last three years and the current year along with the steps taken/being taken to clear the waiting list in a time bound manner, State/UT-wise including Maharashtra;
- (d) whether there is mismatch between the demand and supply/shortage of LPG across the country and if so, the details thereof along with the steps taken to overcome the situation, State/UT-wise including Madhya Pradesh;
- (e) whether cases of black marketing of unused cylinders from yearly consumer quota and diversion of LPG cylinders for commercial purpose such as hotel and restaurant, overcharging from LPG godown, underweight/pilferage of gas from cylinders have been noticed by the Government during the said period;

- (f) if so, the details thereof along with number of such cases identified against authorised dealers/officials involved therein and the action taken under marketing discipline guidelines including issue of warning and cancellation of distributorship if any, during the said period; and
- (g) the efforts made by the Government to inform the delivery of LPG cylinders to consumers through messaging and to digitalise the tracking and movement of LPG cylinders from distribution agencies to curb such irregularities, State/UT/Oil Marketing Companies-wise?

#### **ANSWER**

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) & (b) The Government with a view to increase LPG coverage to 75% by 2019 and to provide LPG connections to poor household, has launched Pradhan Mantri Ujjwala Yojana (PMUY). Under PMUY, 5 crore new LPG connections over a period of three years starting from 2016-17 to BPL households identified through SECC data, are released. In order to ensure availability and accessibility of LPG, Public Sector Oil Marketing Companies (OMCs) appoint new LPG distributors based on market feasibility. Currently selection and commissioning of new distributors is underway in more than 2300 locations. Further advertisement for 400 locations each in the States of UP and Odisha has been released by OMCs. State/UT-wise details of registered active domestic LPG consumers/new gas connection released in the current Financial Year and LPG distributorship are at **Annexure-I.**
- (c) The States/UTs wise details of waiting list for the current year as on 01.10.2016 are at **Annexure-II**

Release of LPG connections is a continuous process. LPG distributors are under instruction to release new connections on demand and, if any waiting list arises, liquidate the same within seven days.

(d) Assessment of requirement of LPG (domestic/commercial) in the country including state of Madhya Pradesh is made by Public Sector Oil Marketing Companies (OMCs) on annual basis for planning the imports as indigenous

production of LPG is less than the demand. The projected demand is monitored on a regular basis and necessary changes in the projections are made based on the prevailing sales trend, change in policies or any other factor which may influence the demand. Action is taken accordingly to meet any fluctuation in demand of LPG due to such factors.

(e) & (f) OMCs carry out regular surprise inspections at distributors premises, conduct refill audits, surprise checks at customers premises, en-route checking of delivery vehicles etc., to check blackmarketing and pilferage of cylinders.

During 2015-16, the established cases of malpractice/irregularities including overcharging, underweight/pilferage of LPG cylinders were 2633.

Public Sector Oil Marketing Companies(OMCs) take punitive action under the prevailing Marketing Discipline Guidelines(MDG) and the Distributorship Agreement against LPG distributors in all established cases of irregularities.

(g) SMSs are sent to the LPG consumers at the time of booking, cash memo generation and delivery of cylinders.

Further, HPCL had launched Smart Refill Delivery Management on Pilot basis through Mobile application Ézy Gas'. The advantages/features of the application are .

- 1. Delivery of Refill Cylinder to right consumer
- 2. Delivery of Refill Cylinder at right place at right time.
- Options to the consumers to pay for the refill using cash or credit Card/Debit Card at the time of delivery at their door step. (E-Wallets to be integrated)
- 4. On the spot Delivery confirmation in the central system of HPCL as delivery happens
- 5. Near real time display of all delivery related information at the distributorship through a dashboard, providing much needed control of distributors on delivery process.

USPQ No. 2063 Annexure-I					
STATE/UT	Active Domestic Customers as on 01.10.2016 (Fig. in lakh)	New LPG connections during current financial year as on 01.10.2016	LPG distributorships as on 01.10.2016		
CHANDIGARH	2.68	7691	27		
DELHI	47.21	84182	321		
HARYANA	50.31	307877	438		
HIMACHAL PRADESH	13.80	38889	162		
JAMMU & KASHMIR	16.34	37860	238		
PUNJAB	64.83	280359	737		
RAJASTHAN	102.56	1379399	1046		
UTTAR PRADESH	237.63	3731473	2863		
UTTRANCHAL	20.12	117867	250		
SUB TOTAL NORTH	555.47	5985597	6082		
ANDAMAN & NICOBAR	0.76	3871	5		
ARUNACHAL PRADESH	1.88	9505	58		
ASSAM	30.27	213786	436		
BIHAR	78.59	1200862	1059		
JHARKHAND	19.95	97187	390		
MANIPUR	3.33	15479	79		
MEGHALAYA	1.40	7254	49		
MIZORAM	2.40	3582	54		
NAGALAND	1.77	7385	59		
ODISHA	37.21	465244	567		
SIKKIM	1.15	4997	15		
TRIPURA	4.28	23612	59		
WEST BENGAL	122.08	1159374	952		
SUB TOTAL EAST	305.09	3212138	3782		
CHATTISGARH	21.56	226362	365		
DADRA & NAGAR HAVELI	0.70	2264	2		
DAMAN & DIU	0.63	2105	3		
GOA	4.46	10739	51		
GUJARAT	72.42	580937	752		
MADHYA PRADESH	79.80	1097060	1218		
MAHARASHTRA	208.67	898489	1719		
SUB TOTAL WEST	388.25	2817956	4110		
ANDHRA PRADESH	112.26	498361	855		
KARNATAKA	110.71	470230	952		
KERALA	79.07	186860	584		
LAKSHADWEEP	0.04	106	1		
PUDUCHERRY	3.39	6372	23		
TAMILNADU	167.64	614652	1147		
TELANGANA SUB TOTAL SOUTH	88.26 <b>561.37</b>	340322 <b>2116903</b>	678 <b>4240</b>		
ALL INDIA	1810.2	14132594	1		
ALL INDIA	1010.4	1	18214		

# WAITING LIST FOR NEW CONNECTIONS AS ON 01.11.2016

STATE/UT	IND
CHANDIGARH	224
DELHI	4597
HARYANA	4002
HIMACHAL PRADESH	328
JAMMU & KASHMIR	7410
PUNJAB	2929
RAJASTHAN	5241
UTTAR PRADESH	20475
UTTRANCHAL	512
SUB TOTAL NORTH	45718
ANDAMAN & NICOBAR	1
ARUNACHAL PRADESH	25
ASSAM	610
BIHAR	6150
JHARKHAND	994
MANIPUR	44
MEGHALAYA	7
MIZORAM	7
NAGALAND	46
ODISHA	3883
SIKKIM	1
TRIPURA	24
WEST BENGAL	7932
SUB TOTAL EAST	19724
CHATTISGARH	294
DADRA & NAGAR HAVELI	7
DAMAN & DIU	12
GOA	374
GUJARAT	1396
MADHYA PRADESH	1420
MAHARASHTRA	21947
SUB TOTAL WEST	25450
ANDHRA PRADESH	2693
KARNATAKA	34655
KERALA	1781
LAKSHADWEEP	0
PUDUCHERRY	77
TAMILNADU	21591
TELANGANA	2409
SUB TOTAL SOUTH	63206
<u>ALL INDIA</u>	<u>154098</u>